NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM		
PRESENT: SHRI K. ANANTH	IA PADMANABHA SWAMY, MEMB	ER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	 : CP/588/(IB)/2017 : STATE BANK OF INDIA : SUMMER INDIA WEAVING & PROCESSING MILLS PVT LTD 	
NAME OF THE PETITIONER(S)		
NAME OF THE RESPONDENT(S)		
UNDER SECTION	: 7 RULE 4	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	
P Elayanaf Kunia.	Petitional Spinancial Bredley	V-malación
V.M. Kauthik		
Romalingen L. Alviralis)		
Mr. Karthik Seshed Ln) for PJ. SRI GANCIH	For Rupo.t	ASSI
S-PRADHAKAR		

ORDER

Counsel for the Financial Creditor present. Counsel for respondent present and filed counter and stated that they are intending to negotiate for settlement and compromise with the petitioner/Bank before making submissions in this matter. Considering the submissions of the respondent counsel, the matter is adjourned. Put up on 24.10.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)

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